

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 412 of 2020

IN THE MATTER OF:

Apya Capital Services Pvt. Ltd.

...Appellant

Versus

Guardian Homes Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Abhijeet Sinha, Ms. Bani Dikshit, Mr. Prashant Rana and Mr. Farman Ali, Advocates.

For Respondent: Ms. Priya Hingorani, Sr. Advocate with Mr. Aman Hingorani and Mr. Himanshu Yadav, Advocates.

O R D E R
(Through Virtual Mode)

09.10.2020: Due to paucity of time, the matter could not be taken up for hearing today. List the matter 'for hearing' on top of the list on **5th November, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

am/gc